

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.620  
CP-75/241-242/ND/2023

**IN THE MATTER OF:**

**Mr. Anubhav Mittal and Anr**

**...APPLICANT**

**Vs**

**M/s. Global Landcon Pvt. Ltd. and Ors**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 08.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Ms. Henna George, Adv.

**For the Respondent**

:Mr. Alok Kumar Agarwal, Ms. Anushruti,  
Ms. Anushka Sharma and Ms. Snigdha  
Rajpal, Advs. for R1-R4.

**ORDER**

Due to paucity of time, matter is adjourned to **25.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**